

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1582

ANSWERED ON:14.08.2013

CENTRAL UNIVERSITIES

Chanabasappa Shri Udasi Shivkumar;Vishwanath Shri Adagur H

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of all the central universities presently functioning in the country and those set up/ sanctioned during the last three years and the current year, location-wise;
- (b) whether the central universities set up/sanctioned during the said period have adequate infrastructure facilities;
- (c) if so, the details thereof and if not, the steps taken/being taken by the Government in this regard;
- (d) the quantum of funds spent by the central universities at each of the locations during the last three years and the current year, university-wise, year-wise; and
- (e) the details of the mechanism put in place to monitor the proper utilization of funds allocated to them?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): A list of 40 Central Universities (CUs) functioning under the purview of this Ministry, alongwith their location, is given at Annexure-I. No CU has been set up during the last three years and in the current year. The Government has, however, decided to establish two more CUs - one at Motihari in Bihar, and the other, exclusively for women, at Raebareli in Uttar Pradesh. These Universities can be set up/sanctioned only when the relevant legislation is passed by the Parliament.

(b) & (c): In view of (a) above, the questions do not arise.

(d): A statement giving the details of the grant released and expenditure under Plan by the 39 CUs funded through the University Grants Commission (UGC) during the last three years, university-wise, year-wise is enclosed at Annexure- II. A statement containing these details in respect of the Indira Gandhi National Open University (IGNOU), which is funded by this Ministry directly, is at Annexure-III.

(e): The UGC takes several steps to ensure the proper utilization of funds by the Central Universities. The release of funds is made contingent upon submission of utilization certificate. At the beginning of each Plan period, the UGC reviews the progress made by the CUs in the preceding Plan and also assesses the requirement of funds of each CU on the basis of the vital parameters like academics, research and governance. The CUs are also required to submit a statement indicating their physical and financial progress to the Statutory Bodies like their respective Finance Committees/Executive Councils. The accounts of CUs are also subjected to the audit of the Comptroller & Auditor General (C&AG) of India and the Annual Account of each CU is laid before the Parliament every year.